### **GOVERNMENT OF INDIA**

## MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 3631 TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2019

### BENEFICIARIES UNDER NATIONAL FOOD SECURITY SCHEME

### †3631. SHRI NIHAL CHAND:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries covered under the National Food Security Scheme in the country, State/Union Territory-wise;
- (b) whether the Union Government has fixed any target under the National Food Security Scheme, if so, the present status of the target and if not, whether any target is being considered for future; and
- (c) the details of the amount allocated under the National Food Security Scheme in the country during the last two years, State/Union Territory-wise?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

- (a): A statement indicating the State/ Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) is at Annexure-I.
- (b): The NFSA provides for coverage upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage was determined by the then Planning Commission (now NITI Aayog) by using the NSSO Household Consumption Expenditure Survey data for 2011-12.

At present, against the intended coverage of 81.35 crore, about 80 crore beneficiaries are identified by the States/UTs under the Act.

(c): Food Subsidy under the NFSA is not allocated on the basis of States/UTs. A statement indicating funds released to States/UTs under NFSA, during the last two years is at Annexure-II.

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## ANNEXURE REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.3631 DUE FOR ANSWER ON 10.12.2019

### State-wise coverage under the National Food Security Act, 2013

(In lakh)

		T			(In lakh)
S. No.	States/UTs	Antyodaya Anna Yojana		No. of	Total
		No. of	No. of	priority	persons
		family	person	persons	persons
1	Andhra Pradesh	9.09	23.52	244.71	268.23
2	Arunachal Pradesh	0.37	1.47	6.74	8.21
3	Assam	7.03	29.69	221.94	251.63
4	Bihar	25.01	116.55	740.57	857.12
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.76	2.90	69.83	72.73
7	Goa	0.13	0.50	4.82	5.32
8	Gujarat	8.12	42.77	339.77	382.54
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	J&K	2.36	11.04	63.09	74.13
12	Jharkhand	9.17	37.98	225.72	263.70
13	Karnataka	10.97	43.91	358.02	401.93
14	Kerala	5.96	25.59	129.21	154.80
15	Madhya Pradesh	13.98	50.20	496.22	546.42
16	Maharashtra	25.05	108.01	592.16	700.17
17	Manipur	0.64	2.01	22.31	24.31
18	Meghalaya	0.70	2.91	18.54	21.46
19	Mizoram	0.26	0.82	5.86	6.68
20	Nagaland	0.48	2.11	11.94	14.05
21	Odisha	12.40	41.78	281.82	323.60
22	Punjab	1.79	7.71	133.74	141.45
23	Rajasthan	9.32	37.00	409.62	446.62
24	Sikkim	0.17	0.55	3.24	3.79
25	Tamil Nadu	17.17	73.27	284.07	357.34
26	Telangana	5.67	15.29	176.33	191.62
27	Tripura	1.10	4.98	19.85	24.83
28	Uttar Pradesh	40.94	126.96	1264.02	1390.98
29	Uttarakhand	1.84	7.92	54.04	61.96
30	West Bengal	15.86	51.82	550.02	601.84
31	A&N	0.04	0.14	0.46	0.61
32	Daman & Diu	0.01	0.04	0.72	0.76
33	Dadra & Nagar Haveli	0.04	0.23	1.92	2.15
34	Lakshadweep	0.01	0.04	0.18	0.22
35	Chandigarh	0.00	0.01	2.79	2.79
36	Puduchery	0.26	0.83	5.32	6.15
55	Total	238.34	909.97	7056.06	7966.03

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## ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.3631 DUE FOR ANSWER ON 10.12.2019

# Food Subsidy released to Food Corporation of India (FCI) during the last two years

Financial Year	Food Subsidy (Rupee in crore)	
2017-18	101981.69*	
2018-19	140098**	
2019-20 (As on 04.12.2019)	106000***	

<sup>\*</sup> Includes National Small Saving Fund (NSSF) Loan of Rs.25000 crore to FCI.

### State/UT-wise breakup of Food Subsidy released to DCP States & UTs

### (As on 04.12.2019, Rupee in crores)

S. No.	Name of the State	2017-18	2018-19	2019-20
1	Andhra Pradesh	6060.17	4542.57	3471.08
2	Bihar	4535.11	2291.68	1004.47
3	Chhattisgarh	4272.36	3303.19	3625.48
4	Gujarat	0.00	9.31	0.00
5	Karnataka	166.95	417.53	205.79
6	Kerala	782.06	620.23	0.00
7	Madhya Pradesh	8113.23	6026.97	5150.35
8	Maharashtra	583.66	0.00	107.20
9	Odisha	5133.57	4651.01	3290.19
10	Punjab	796.33	1722.33	1612.09
11	Rajasthan	0.00	0.00	0.00
12	Tamil Nadu	651.70	1136.61	896.51
13	Telangana	3853.71	2559.31	4246.07
14	Uttar Pradesh	-	-	
14	Uttarakhand	860.11	329.8	562.20
15	West Bengal	2042.30	3279.69	1813.26
16	DBT*	148.74	139.25	102.56
	योगTotal	38000.00	31029.485	26087.25

<sup>\*</sup> Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

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<sup>\*\*</sup> Include NSSF loan of Rs.40000 crore to FCI.

<sup>\*\*\*</sup> Includes NSSF loan of Rs.70000 crore to FCI.